

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA) 33/ND/2018

PRESENT: **MS. INA MALHOTRA**
 HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2018

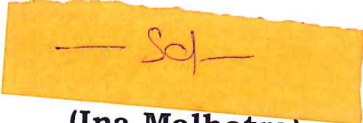
NAME OF THE COMPANY: Deora Associates Pvt. Ltd. with Integrated Capital Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:	Mr. Vivek Sibal, Mr. Rahul Sharma & Mr. Jasmine Kottai, Advocates for the Petitioner.			
	Mr. Lucky Palta, Advocate for the Respondent			

ORDER

Reserved for orders.


(Ina Malhotra)
Member (J)